

29.1.92

Hon. Mr. Justice U.C. Srivastava, V.C.

Hon. Mr. A.B. Gorli, A.M.

Shri R.C. Sinha learned counsel
for the ~~respondent~~ ^{respondent} states that
this application has become
infructuous. In this behalf
he filed an application stating
that the application has
become infructuous. Shri
Sudhir Agrawal learned counsel
for the applicant states that
he has no instructions in this
behalf. In view of what
has been stated above the
application is dismissed as
become infructuous.

↓
A.M.

✓
U.C.

(SPH)